

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
IB-1625(ND)/2019
IA/376/2023

IN THE MATTER OF:

M/s. Ashmit Corporation Pvt. Ltd.

...PETITIONER

Vs

M/s. Flexi Infotech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to **31.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)